

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

RAJYA SABHA
UNSTARRED QUESTION No-1905
ANSWERED ON-05/08/2025

PETROCHEMICAL HUBS IN INDIA

1905. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of CHEMICAL AND FERTILIZERS be pleased to state:

- a. Number of Petrochemical hubs in India till now, State-wise?
- b. Number of Petrochemicals hubs that are proposed to be established in coming days, State-wise, and
- c. Details of strategically important sectors that have been exempted from 100% FDI in the petrochemicals sector?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a) The Government of India has notified the Petroleum, Chemicals and Petrochemical Investment Regions (PCPIRs) Policy 2007 to attract investment and for the generation of employment in the Petroleum, Chemicals and Petrochemical Investment Region(s) (PCPIR). PCPIRs are premised on a cluster-based model of development with common infrastructure and support services to provide a competitive environment conducive for setting up businesses.

Three Petroleum, Chemicals and Petrochemical Investment Regions (PCPIRs) have been notified in the states of Andhra Pradesh (Visakhapatnam), Gujarat (Dahej), and Odisha (Paradeep) to promote investment and industrial development in these sectors.

(b) Presently, no such proposal is under consideration of the department.

(c) In general petrochemical sector is open for 100% FDI, excluding certain hazardous chemicals which require compulsory licensing.
